

**BEFORE THE NATIONAL GREEN TRIBUNAL**

**SOUTHERN ZONE, CHENNAI**

**Original Application No. 180 of 2023 (SZ)**

**In the matter of:**

Tribunal on its own motion in the matter

Of Chennai Rains Oil Companies in

Micjam Ground Report

...Applicant

Versus

Chennai Metropolitan Water Supply & Sewage Board,

Chennai and Others

...Respondent(s)

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Through

Dr. D. Shanmuganathan

Standing Counsel of Tamil Nadu,

National Green Tribunal,

Southern Zone, Chennai

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1. Chennai Metropolitan Water Supply & Sewage Board,  
Rep by its Managing Director,  
No.1, Pumping Station Road,  
Chintadripet,  
Chennai – 600 031
2. National Centre for Sustainable Coastal Management,  
Ministry of Environment, Forest & Climate Change,  
Reep. By its Director,  
Anna University Campus,  
Chennai – 600 025.
3. Indian National Centre for Ocean Information Services (INCOIS),  
Rep by its Director & quot,  
Ocean Valley & quot,  
Pragathi Nagar (BO),  
Nizampet (SO),  
Telagana,  
Hyderabad – 500 090
4. Chennai Petroleum Corporation Limited  
536, Anna Salai,  
Teynampet,  
Chennai – 600 018
5. Greater Chennai Corporation  
Ripon Building,  
Chennai – 600 003
6. The District Collector  
District Collectorate Office,  
No. 62, Rajaji Salai,  
4<sup>th</sup> Floor,  
Chennai – 600 001
7. The Chairman Tamil Nadu Pollution Control Board  
No. 76, Anna Salai, Guindy,  
Chennai – 600 032

...Respondent(s)

**Status Report on Oil Spill in the North Buckingham Canal during the Michaung Cyclone on 4<sup>th</sup> and 5<sup>th</sup> December 2023**

I, Er. G.R. Radhakrishna, Son of R.G. Ramalingam, Aged about 50 years and working as Executive Engineer, PWD, WRD, Araniyar Basin Division, Chepauk, Chennai-05 and having office at Chennai, do hereby solemnly affirm and sincerely state as follows.

I respectfully submitted that, a serious threatened to life of village people fisher folk and aqua culture by loads of chemical effluents and waste oils spills are being clandestinely discharged into the Buckingham canal at various places like Nethaji Nagar, IOCL Sadayankyppam and Kattukuppam fishing hamlet at Ennore.

I respectfully submitted that, the Buckingham canal water, which is usually black in colour due to mixing of sewage turned to brown on 4th December 2023 due to intentional or unintentional spill of oil in to the flood flow in the Buckingham Canal during the Cyclone Michaung. This incidence was report in the Social media and created panic conditions among the fishermen's and surrounding village peoples .

I respectfully submitted that, during the site inspection by WRD field engineer and staffs, it was observed that the huge amount of oil spill mixed with Buckingham Canal on the same day that Chennai was inundated by heavy rains triggered by Cyclone Michaung. The top of water surface was filled with a thick oily substance and its visible all along the B-canal for more than of 5 kms also spread to Ennore Creak and Kosathalaiyar River Mouth in turned in Bay of Bengal.

I respectfully submitted that, the residents who are living near Nethaji Nagar, RK Nagar IOCL, Sadayankuppam, Kattukupam and Ennore, especially the fisher folk

are suffering from health issues including respiratory problems, skin rashes and headaches due to toxic substances in the form spread of an oil discharge into the canal from oil refinery companies surrounded by them.

I respectfully submitted that, the following industries are situated from Manali to Ennore Creek, who are causing this illegal spilling of oil in to the water bodies and intrigue **Coastal Eco System**

- Indian Oil Corporation Limited
- Manali Refinery Limited
- Gulf Oil
- Chennai Petroleum Corporation Limited
- Hindustan Petroleum Corporation Limited
- Bharat Petroleum Corporation Limited

I respectfully submitted that, the notice has been issued by Assistant Executive Engineer, WRD, Adayar Basin Sub Division, Chepauk, Chennai-5 to the concern oil refinery industries to stop all the illegal discharges into the B canal immediately.

I respectfully submitted that, it is seen visibly that the oil spill or intentional letting of waste soil in the Buckingham Canal and Ennore creek effected the Flora and Fauna. Hence. Hon'ble National Green Tribunal is requested to constituted the high level inter department committee to investigate the issue scientifically and take necessary action deems to fit.

I respectfully submitted that, the only remedies to restore and safeguard the Buckingham canal is to stop all the illegal let outs from companies into the Buckingham canal. I am ready to obey the order of the Hon'ble Nation Green Tribunal.

*July*  
08/12/23

**PHOTOGRAPHS OF THE NORTHEAST BUCHINGHAM CANAL DURING  
MICHAUNG CYCLONE ON 4<sup>TH</sup> AND 5<sup>TH</sup> DECEMBER, 2023**

